

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 3rd April, 2024

No. HCM/D-40/2022-Sect./ In continuation of the earlier notification dated 4th March, 2024 vide No. HCM/D-40/2022-Sect./5513-29 on the same subject matter, it is hereby informed to all learned members of the Bar that the last date for submission of written proposals or updated information/supply materials for designation as Senior Advocate is extended till 4th May, 2024.

By Order etc.

Sd/-

(OJESH MUTUM)

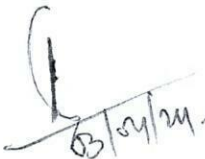
REGISTRAR (JUDL.)/MEMBER
Secretariat: Permanent Committee
for Designation of Senior Advocate

No. HCM/D-40/2022-Sect./ 7839-55

Imphal the 3rd of April, 2024

Copy to :-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Manipur.
6. The Commissioner (Law), Govt. of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Government Advocate, Govt. of Manipur.
9. The Deputy Solicitor General of India.
10. The Chairman, Bar Council of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, All Manipur Bar Association.
13. The Registrar (Vigilance)/Joint Registrar (Judl.), High Court of Manipur.
- ✓ 14. The Systems Analyst, High Court of Manipur for uploading the same on the official website.
15. All the concerned Advocates.
16. Notice Board.
17. Concerned file.


03/04/24

REGISTRAR (JUDL.)/MEMBER
Secretariat: Permanent Committee
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